PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AMARAVATI

SUB: Filling up vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) - 09 vacancies notified on 06.08.2021 - Publication of list of eligible officers - Regarding.

- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
 - 2. High Court's Notification No.534-B.Spl., dated 06.08.2021.

ORDER ROC.NO.589/2021-B.SPL., DATED:29.12.2021

The High Court made the following Order:-

The following list of eligible officers in the cadre of Civil Judges (Junior Division) who have completed 5 years of service as on 31.03.2021 to be considered for promotion as Civil Judges (Senior Division) to fill up 09 (nine) vacancies, notified for the year 2021, vide High Court's Notification 2nd read above.

SL.	NAME AND DESIGNATION OF THE OFFICER
1.	Smt. R.Shanti Sree, Prl. Junior Civil Judge, Jaggaiahpet, Krishna District.
2.	Sri Thammineni Venkateswarlu, Prl. Junior Civil Judge, Addanki, Prakasam District.
3.	Smt. S.P.D. Vennela, III Addl. Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.
4.	Smt. S.Thangamani, I Addl. Junior Civil Judge, Nuzvid, Krishna District.
5.	Smt. D.Geetha Rani, Prl. Junior Civil Judge, Rajamahendravaram, East Godavari District.
6.	Smt. B.Radha Rani, Junior Civil Judge, Mydukur, Kadapa District.
7.	Sri N.Rajasekhar, Special Judicial Magistrate of First Class, Excise Court, Nellore.
8.	Miss. A.Geethavani, Junior Civil Judge, Naidupeta, Nellore District.
9.	Smt. B.Baby Rani, Junior Civil Judge, Vyyuru, Krishna District.

10.	Sri B.Kiran Kumar,
11	Junior Civil Judge, Atmakur, Nellore District.
11.	Sri B.Rajesh,
12	Prl. Junior Civil Judge, Giddalur, Prakasam District.
12.	Smt. S.C.Kamala,
	Judicial Magistrate of First Class Special Mobile Court,
12	Ongole, Prakasam District.
13.	Smt. B.Padma,
14.	Junior Civil Judge, Tadipatri, Ananthapuramu District.
17.	Ms. G. Vani, Addl. Tunion Civil Tudos Kondulum Brokesom District
15.	Addl. Junior Civil Judge, Kandukur, Prakasam District. Smt. M.Prameela Rani,
15.	
	II Addl. Junior Civil Judge (Juvenile Court) Eluru, West Godavari District.
16.	
10.	Sri K.Madhu Swamy, T. Addl. Tunian Civil Tudas, Kakinada, Fast Cadavani District
17.	I Addl. Junior Civil Judge, Kakinada, East Godavari District. Sri Shaik Peda Khasim,
1/.	III Addl. Junior Civil Judge, Kadapa.
18.	Sri A.Radha Krishna Murthy,
10.	Junior Civil Judge, Madakasira, Anantapuram District.
19.	Smt. M.Durga Venkata Naga Sindhura,
	V Addl. Junior Civil Judge, Tirupati, Chittoor District.
20.	Smt. Ch.Sunandamma,
	Prl. Junior Civil Judge, Peddapuram, East Godavari District.
21.	Smt. K.Krishna Satya Latha,
	II Addl. Junior Civil Judge-cum-XI Metropolitan Magistrate,
	Vijayawada, Krishna District.
22.	Smt. M. Venkata Seshamma,
	Judicial Magistrate of First Class, Special Mobile Court,
	Guntur.
23.	Sri K.V.Ramakrishnaiah,
	Junior Civil Judge, Guntakal, Ananthapuramu District.
24.	Sri S.Venkateswara Reddy,
	Prl. Junior Civil Judge, Pithapuram, East Godavari District.
25.	Smt. Y.Srilakshmi,
	Prl. Junior Civil Judge, Amalapuram, East Godavari District.
26.	Sri S.C.Raghavendra,
	Prl. Junior Civil Judge, Srikalahasthi, Chittoor District.
27.	Sri M.Pradeep Kumar,
	Judicial Magistrate of First Class, Special Mobile Court,
	Kadapa.

